

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 38 of 2014 &
IA No. 39 of 2014 &
In
DFR No. 43 of 2014**

Dated : 23rd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

ORDER

IA Nos. 38 & 39 of 2014

Issue notice to the Respondents returnable on . Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **17.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js